[Mr. Speaker]

you raise it, I cannot possibly allow a discussion here and now. I cannot even guarantee that a discussion will be allowed. It will have to be considered and then we will have to find time for it. There are so many procedures. Even if you ask, will the Speaker be able to say on the spot, 'Come on; let us have a discussion tomorrow or the day after'? Is it possible? Will he then be able to adjust the work of the House?

SHRI S. M. BANERJEE: I never said that. I realise your difficulty. But you must also realise our difficulties.

SHRI N. DANDEKER (Jamnagar): This can be closed in a minute. The rule says: "Every petition shall stand referred to the Committee". There can be no question of any discussion.

MR. SPEAKER: Everybody knows that.

श्री एस० एम० जोशी (पूना) : अध्यक्ष महोदय, मेरे मित्र, श्री बनर्जी, ने कहा है कि इन प्रदेशों में राष्ट्रपति की हुकूमत है, इस लिये इसके बारे में चर्चा होनी चाहिये। बिहार के बजट के बारे में आज या कल हाउस में चर्चा होने वाली है। मैं प्रार्थना करूंगा कि उस में माननीय सदस्यों को इस सवाल को उठाने का ज्यादा मौका दिया जाये।

12.33 hrs.

PERSONAL EXPLANATION UNDER RULE 357

SHRI J. B. KRIPALANI (Guna): I do not stand to give a personal explanation, but I sit and give it.

The day before yesterday, in the discussion on Mr. Madhu Limaye's motion, in my speech I used one expression which I find I ought not to have used. I said, nobody can be a Minister unless there is something shady about him. If any objection had been raised then, I would have withdrawn that word immediately. But I do so now and I apologize to the members on the Treasury Benches. What I meant to say was that nobody could be a Minister unless he has some worldly wisdom which the members of the Opposition lack at present and which sometime they will gain when they aspire to that office.

12.34 hrs.

BUSINESS ADVISORY COMMITTEE
TWENTY-SECOND REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): I beg to move:

"That this House agrees with the Twenty-second Report of the Business Advisory Committee presented to the House on the 20th August, 1968."

श्री इसहाक सम्भली (अमरोहा) : अध्यक्ष महोदय, मैं अर्ज करना चाहता हूं कि यू० पी० के बजट पर डिसकशन के लिये सिर्फ एक घंटा रखा गया है, जब कि यू० पी० में गोली चलने की पांच वारदातें हो चुकी हैं और हरिजनों के साथ जा-बजा अत्याचार किये जा रहे हैं, जो कि सरकारी रिपोर्टों में एडमिट किया गया है। यह खुशी की बात है कि बिहार के लिये तीन घंटे रखे गये हैं। हो सकता है कि इस की वजह यह है कि डा० राम सुभग सिंह का वह प्रदेश है। लेकिन यू० पी० के बजट के डिसकशन के लिए एक घंटा बिल्कुल नाकाफी है। मैं समझता हूं कि इसके लिये कम से कम तीन घण्टे दिये जाने चाहिये। यह किसी पार्टी का सवाल नहीं है। यू० पी० हिन्दुस्तान की बिगेस्ट स्टेट है। उस के बजट के लिये सिर्फ एक घण्टा रखना बड़ी भारी नाइन्साफी है।

श्री राम सेवक यादव (बाराबंकी) : मेरे जिले में चार हरिजनों की हत्या हुई है।

श्री श्रीचन्द गोयल (चण्डीगढ़) : अध्यक्ष महोदय, मैं श्री सम्भली के सुझाव का अनुमोदन करता हूं। जहां तक मैं समझता हूं, बिजिनेस एडवाइजरी कमेटी की